

MR. SPEAKER: Ask a straight question: no introduction, no preface.

SHRI K. NARAYANA RAO: I am not saying anything outside the purview of the question. Let me put the question. In view of the fact that the rules were waived to push forward this Bill in this House and yet this measure was not passed by the Rajya Sabha and no protest was made by the Communist Party of West Bengal, may I know who has come from the Communist Party of West Bengal to meet the Government of India, not the Minister as such?

SHRI GOVINDA MENON: I am not aware of any such move made by either the Communist Party or the West Bengal Government to delay the passing of the Bill.

SHRI SAMAR GUHA: May I know whether it is a fact that a piece of news was published in *Hindustan Standard* and *Amrit Bazar Patrika*, Calcutta, on the day on which the Bill was to have been passed by Rajya Sabha and was not passed, that the Minister of Parliamentary Affairs of West Bengal, Shri Jatin Chakravarty, alleged that on the intervention of a Communist Member the Government postponed that measure. Now the Minister has come forward with the statement that there was no consultation with the Communist Party. Then, when such a report was given by a Minister of West Bengal Government, why was it not contradicted?

SHRI GOVINDA MENON: I am not aware of any arrangement between me, the mover of the Bill, and the Communist Party in Rajya Sabha regarding....

श्री मधु लिमये : संसद् कार्य मंत्री, आप नहीं ।

श्री गोविन्द मेनन : संसद् कार्य मंत्री वेस्ट बंगाल का ।

श्री मधु लिमये : नहीं, नहीं, रघुरमैया साहब । उनसे बात हुई कम्युनिस्ट नेता की ।

SHRI GOVINDA MENON: So far as I am concerned, it was not passed in that session for want of time.

SHRI SAMAR GUHA: My question has not been answered. Why was the statement of Shri Jatin Chakravarty, the Minister of Parliamentary Affairs of West Bengal Government, not contradicted when it appeared in the papers?

MR. SPEAKER: Every such statement cannot be contradicted.

Supply of Steel Items to Iranian and Burmese Railways

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\*756. SHRI MEETHA LAL MEENA:  
SHRI R. K. AMIN:  
SHRI ZULFIQUAR ALI KHAN:  
SHRI M. AJMAL KHAN:  
SHRI D. R. PARMAR:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether the Government of India have received orders from Iranian and Burmese Railways for the supply of various steel items;

(b) whether for want of fish plates, Government are likely to lose these orders;

(c) the amount of foreign exchange involved in this offer; and

(d) whether any efforts are being made to procure the necessary items so as to supply finished goods required by the Iranian and Burmese Railways?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND

HEAVY ENGINEERING (SHRI K. C. PANT): (a) No, Sir.

(b) to (d). A statement is laid on the Table of the House.

#### STATEMENT

According to our information an Indian exporter had booked an order in February, 1969 for supply of about 78,000 tonnes of rails and some quantity of track materials to a total value of about Rs. 7 crores, to the Burmese Railways. One of the manufacturers of track accessories had initially some difficulty in getting steel billets of the requisite quality. This difficulty has since been overcome and arrangements have been made for providing billets of the required quality to this manufacturer. It is understood that about 700 tonnes of track accessories ordered on this manufacturer were to be supplied to the Burmese Railways by the middle of June, 1969, but the supplies were not made. Apparently, the exporter has obtained an extension of time for making supplies.

2. It is understood that orders for track accessories have been placed by the Iranian State Railways on two Indian fabricators. There was at first some delay in the supply of billets to one of these fabricators on account of his delay in completing financial arrangements. It is understood that there is at present no difficulty in this regard.

**श्री भीठा लाल मोना :** अध्यक्ष महोदय, इस तरह की इस्पात की बनी हुई रेल की लाइनें या रेल के डिब्बे वगैरह का सौदा रशिया से भी हो रहा है लेकिन रशिया से अभी तक बातचीत चल रही है। यह करीब करीब निश्चित है कि रशिया को यह सप्लाईज नहीं हो सकेगी क्योंकि वह अपने बेकार

हवाई जहाज देना चाहता है और इसके प्रतिरिक्त वह पैसे भी कम देना चाहता है और विशेष इस्पात भी अपने सामान में लगवाना चाहता है तो मैं मंत्री महोदय से पूछना चाहता हूँ कि क्या आप बर्मा और ईरान को पहले सप्लाई करने के बारे में सोचेंगे जिससे आप विदेशी मुद्रा शीघ्र कमा सकें।

**श्री कृष्ण चन्द्र पन्त :** रूस का तो इस सवाल से कोई सम्बन्ध नहीं है। बर्मा और ईरान में रेल की कुछ पटरियाँ वगैरह भेजने का कांट्रैक्ट कुछ प्राइवेट बाड़ीज ने किया है बर्मा रेलवे और ईरानी रेलवे के लिए, वह पूरा होगा, ऐसी हमें उम्मीद है।

**श्री भीठा लाल मोना :** ईरान और बर्मा को जो महज रशिया को सप्लाई करने की वजह से डील दी जा रही है इस डील देने से सरकार को क्या फायदा है? इससे काफी विदेशी मुद्रा का दिनों दिन नुकसान होता जा रहा है। इसमें यह नहीं है कि केवल भारत ही सप्लाई कर सकता है, और देश भी सप्लाई कर सकते हैं, तो इसके बारे में प्रथम आपको यह सोचना चाहिए कि जल्द से जल्द जो आर्डर हमको मिला है उसको सप्लाई किया जाये। मैं मंत्री महोदय से जानना चाहता हूँ कि इसमें जितनी देर की जा रही है उससे विदेशी मुद्रा का कितना नुकसान हो रहा है?

**श्री कृष्ण चन्द्र पन्त :** इस में देर नहीं की जा रही है और रूस को जो रेल सप्लाई का सवाल आपने उठाया उससे कोई इसका सम्बन्ध नहीं है। रूस के लिए रेल सप्लाई भिलाई से और टाटा वगैरह से होती है, इंटीग्रेटेड प्लान से होती है। यह दूसरी चीज है, इसमें री-रोलर्स जिसको रोल करते हैं, वह सप्लाई करता है और प्राइवेट बाड़ीज ईरान और बर्मा को सप्लाई कर रही हैं। दो अलग अलग मसलों को आप मिला रहे हैं।

**श्री भीठा लाल मोना :** देर का क्या कारण है?

MR. SPEAKER: Shri Amin . . . Absent. Shri Zulfiquar Ali Khan . . . Absent. Shri Ajmal Khan . . . Absent. Shri D. R. Parmar . . . Absent.

Next Question. Shrimati Savitri Shyam . . . Absent. Shri Lakkappa . . . Absent. Shri Behera . . . Absent. Shri Beni Shanker Sharma . . . Absent. Shri S. M. Krishna . . . Absent.

Next question. Shri Singh Deo . . . Absent. Shri G. C. Naik . . . Absent. Shri Xavier . . . Absent. Shri Mohamed Imam . . . Absent. Shri P. K. Deo . . . Absent. Shri N. K. Somani . . . Absent.

SHRI S. K. TAPURIAH: Sir, today we have done eight questions.

MR. SPEAKER: It is almost record-breaking today.

SHRI NATH PAI: Please mark the names of these hon. Members, and questions submitted by them in future should not be admitted because this is a great disadvantage to the rest of the House. If they have questions standing in their names, they should be present in the House.

**Funds for Harijan Welfare in Delhi**

\*759. SHRI RAM SWARUP VIDYARTHI:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) the allotment of funds for the Harijan Welfare to the Union Territory of Delhi from 1965-66 to 1968-69 year-wise; and

(b) the year-wise amount lapsed as un-utilized?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA

MENON): (a) and (b). The details are as follows:—

Year	Funds allotted	Amount lapsed as un-utilized
	(Rs. in lakhs)	
1965-66	4.800	0.805
1966-67	3.900	0.126
1967-68	3.366	0.677
1968-69	3.605	Nil.

श्री राम स्वरूप विद्यार्थी : अध्यक्ष महोदय, जो विवरण अभी मंत्री महोदय ने दिया, इससे पता लगता है कि 1967-68 तक जो भी ग्रांट हरिजन कल्याण के लिये केन्द्रीय सरकार ने दी, उसका पूरा उपयोग नहीं हुआ । मैं मंत्री महोदय से जानना चाहत हूँ कि क्या 1967-68 के बाद दिल्ली प्रशासन ने हरिजन उत्थान के लिये कुछ स्कीमों आपकी भेजी, परन्तु सोशल वेलफेयर मिनस्ट्री ने उनको ग्रांट नहीं दी ?

SHRI GOVINDA MENON: I am not sure why these lapses took place. We had allotted the funds but I find that the amounts unutilised are not very significant.

श्री राम स्वरूप विद्यार्थी : 1967-68 के बाद आज तक एक साल में दिल्ली प्रशासन का एक भी रुपया इस मद में लैप्स नहीं हुआ—क्या यह सत्य है ?

SHRI GOVINDA MENON: Yes, in the year 1968-69 there have been no unutilised funds.

श्री राम स्वरूप विद्यार्थी : अध्यक्ष महोदय, मंत्री महोदय ने स्वीकार किया है कि जनसंघ प्रशासन के आने के बाद से आज तक हरिजन कल्याण के लिये जितना रुपया केन्द्रीय सरकार से मिला, वह सारा का सारा खर्च हुआ । मैं जानना चाहता हूँ कि क्या दिल्ली प्रशासन की